National Company Law Tribunal Allahabad Bench

CPNO. 121 NO 2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: My Shouldul vi Keram Grupta VIS Bihary Samachery Section of the Companies ACT/1&B CODE: 397/398 of the Companies Act of 1956

<u>SI. N</u>	NO. Name	Designation	Representation	Signature
<u>1.</u>	Dr. Pawan Jaisus	PCMA	Petitioner	
	Ashish Wr. Snivasto		Respondents	Aps

CP NO.121/ND/2012

Dr. Pawan Jaiswal, PCMA for the petitioner. Sh. Ashish Srivastava, Advocate for the respondent.

The case is taken up in forenoon session on being mentioned by the respondent counsel. Argument are continued. The matter to be listed on 9th January, 2018.

Dated:13.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)